

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR
WORKSHOP ON – JUVENILE JUSTICE (CARE & PROTECTION OF CHILDREN)
ACT, 2015 FOR SOCIAL WORKER MEMBERS
19th & 20th MAY, 2018

PROGRAMME

DAY ONE – 19.05.2018 (SATURDAY)

(Joint session of Principal Magistrates & Social Worker Members in the Auditorium of MPSJA)

(9.45 am - Group Photograph)

- 10.00 am to 10.30 am Inaugural Session & introduction of the programme
– By **Shri Mohd. Fahim Anwar,**
Registrar General,
High Court of M.P., Jabalpur,
&
Sanjeev Kalgaonkar,
Director In-charge, MPSJA
&
Smt. Seema Thakur,
Additional Director,
Directorate of Women & Child Development,
Bhopal (M.P.)
- 10.30 am to 12.00 noon Understanding the Problems/bottlenecks faced by
Juvenile Justice Board in effective implementation of
the Juvenile Justice (Care & Protection of Children)
Act, 2015 and finding way ahead

Chaired by **Shri Zakir Hussain,**
Secretary, Juvenile Justice Committee,
High Court of M.P., Jabalpur
Co- Chaired by **Smt. Seema Thakur,**
Additional Director,
Directorate of Women & Child Development,
Bhopal (M.P.)
&
Shri Ashish Singh,
Assistant Director,
Directorate of Women & Child Development,
Bhopal (M.P.)
- 12.00 noon to 12.15 pm TEA BREAK**
- 12.15pm to 1.15 pm Discussion on changing the mindset while presiding
the Board and child psychology
– By **Dr. Sneh Choudhary,**
Child Expert, Katni

(Screening of Documentary)
- 1.15 pm to 2.15 pm LUNCH BREAK**
- 2.15 pm to 3.15 pm Discussion on law relating to age determination
by J.J. board and preliminary assessment u/s 15 of
J.J. Act
– By **Shri Awdhesh Kumar Gupta,**
Faculty Member (Sr.),
MPSJA
- 3.15 pm to 3.30 pm TEA BREAK**
- 3.30 pm to 4.30 pm Apprehension, interim custody and bail pertaining to
juveniles – Important issues
– By **Smt. Sangeeta Yadav,**
Faculty Member (Jr.),
MPSJA
- 4.30 pm to 4.40 pm SHORT BREAK**
- 4.40 pm to 5.30 pm Discussion on Protection of Children from Sexual
Offences Act, 2012 with reference to Sections 74
to 89 of the J.J. Act
– By **Shri Vibhanshu Joshi,**
Member, State Child Protection Society,
Bhopal

DAY TWO – 20.05.2018 (SUNDAY)

9.45 am to 11.30 am	<i>Joint visit of Principal Magistrates, JJ Board & Social Worker Members to Observation Home, Jabalpur</i> [Social Worker Members – to be guided by Shri Awdhesh Kumar Gupta, Faculty Member (Sr.)]
11.30 am to 1.00 pm	Developing child friendly approach, maintaining decorum in and out of J.J. board and duties and powers of Members in the absence of Principal Magistrate – By Smt. Anu Singh, Civil Judge Class-II, Jabalpur
1.00 pm to 2.00 pm	<u>LUNCH BREAK</u>
2.00 pm to 3.30 pm	Basic procedure, enquiry and trial – Writing of orders – By Shri Awdhesh Kumar Gupta, Faculty Member (Sr.), MPSJA
3.30 pm to 3.45 pm	<u>TEA BREAK</u>
3.45 pm to 4.15 pm	Introduction to Child Rights and Child Protection: Juvenile Justice Jurisprudence as evolved from the judgments of Supreme Court and High Court of Madhya Pradesh – By Shri Baban Prakash, Senior Technical Consultant, Juvenile Justice Committee, High Court of M.P., Jabalpur
4.15 pm onwards	Open interactive session followed by valedictory Session – Presided By Shri Awdhesh Kumar Gupta, Faculty Member (Sr.), MPSJA & Shri Baban Prakash, Senior Technical Consultant, Juvenile Justice Committee, High Court of M.P., Jabalpur

Note: -

- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
- (2) The Time Table is subject to change as per exigencies.
- (3) Use of Cell Phones in lecture room is strictly prohibited.
- (4) **The Bus for Visit to Observation Home on day second (20.05.2018) shall depart at 09.30 a.m.**

DIRECTOR IN-CHARGE